

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5345  
ANSWERED ON:28.08.2001  
RECRUITMENT OF TRIBALS IN PUBLIC SECTOR UNDERTAKINGS  
ANANTA NAYAK

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Government have set any guidelines on the recruitment of local tribals in the Public Sector Undertakings set up in the Scheduled Districts;
- (b) if so, the details thereof;
- (c) the extent to which the PSUs have implemented those guidelines;
- (d) the steps taken to generate employment for the local tribals in the Public Sector Units which are located in the Scheduled Districts?

**Answer**

MINISTER OF TRIBAL AFFAIRS ( SHRI JUAL ORAM)

- (a) & (b) As per instructions issued by Department of Personnel & training, percentage of reservation for Scheduled Tribes is 7½% in respect of posts filled on All India basis. In case of direct recruitment to Group C & D posts which normally attract candidates from a locality or region the percentage varies from State to State and UT to UT depending on their population percentage. Apart from reservation, various relaxations and concessions have also been extended to Scheduled Tribes for increasing their entry in services.
- (c) As per information available in the Department of Public Enterprises there were 1,46,459 employees belonging to ST category in various PSUs as on 1.1.2000. Their representation in terms of percentage comes to 8.01.
- (d) In Group C & D Posts which attract candidates from local area there is a provision of reservation based on population of STs.